

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K.PURAM,  
NEW DELHI-110066  
(SM APPEAL BRANCH)


Dated:-28/02/2019

**NOTICE**

All concerned are hereby informed that the all Single Member matters listed before Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Ms. Rachna Gupta, Member (Judicial) on 01/03/2019 has been adjourned till further notice.

The parties may verify the next date of hearing from the CESTAT, website.

By order

  
28/02/19  
Deputy Registrar  
(Judicial)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/Technical Officer.
3. Bar Association /CDR/SDRs.
4. Notice Board/website
5. Guard file